GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE & FARMERS WELFARE DEPARTMENT OF AGRICULTURE & FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 1568

TO BE ANSWERED ON THE 29th JULY, 2025

PRODUCTION AND CULTIVATION OF SUGARCANE

1568. DR. PRABHA MALLIKARJUN:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of production of sugar cane in the country, State-wise;
- (b) whether the Government is providing any subsidy for the farmers those who are cultivating sugarcane, if so, the details thereof;
- (c) whether the Government is aware of lack of labour force for harvesting the standing crop to supply the sugar industry, if so, the details thereof; and
- (d) whether the Government is providing subsidy towards purchase of cane cutter machines, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) The State-wise, production of sugarcane in the country during 2024-25 (as per 3rd Advance Estimate) is as under:

| State | Production in Lakh Tonnes |
|----------------|---------------------------|
| Uttar Pradesh | 2129.20 |
| Maharashtra | 1099.90 |
| Karnataka | 498.60 |
| Gujarat | 143.08 |
| Tamil Nadu | 132.08 |
| Bihar | 118.12 |
| Uttarakhand | 80.24 |
| Madhya Pradesh | 74.10 |
| Punjab | 70.33 |
| Haryana | 58.43 |
| Telangana | 19.53 |
| Andhra Pradesh | 18.60 |
| Chhattisgarh | 18.58 |
| Assam | 12.63 |
| Others | 27.73 |
| All India | 4501.16 |

Source: DA&FW

(b) To encourage the farmers for cultivation of sugarcane, Fair and Remunerative Price (FRP) of sugarcane is fixed for every sugar season, based upon the recommendations of Commission for Agricultural Costs and Prices (CACP) in consultation with all stake holders having regard to various factors. The FRP so fixed by the Central Government is the bench mark remunerative price below which no sugar mill can purchase cane from the cane growers.

Further, the Department of Agriculture & Farmers Welfare is implementing sugarcane development programme under National Food Security and Nutrition Mission (NFSNM) (erstwhile NFSM) in 13 major sugarcane growing states from 2014-15 to enhance production and productivity of sugarcane wherein thrust has been given on transfer of technology through demonstrations and training in order to extend benefits to the farmers. The components & pattern of assistance under NFSNM- Sugarcane is enclosed at **Annexure**.

(c)& (d) Mechanization involves the use of machinery and technology to carry out tasks that were traditionally performed manually. Key components of the crop production system—such as land preparation, sowing, irrigation, harvesting, and post-harvest operations—are now executed using appropriate machines. This not only enhances operational efficiency but also significantly reduces the demand for manual labour.

Towards this end, Sub Mission on Agricultural Mechanization (SMAM) is being implemented w.e.f 2014-15 through States/UTs Governments. SMAM is now being implemented under the umbrella of the Centrally Sponsored Scheme of Rashtriya Krishi Vikas Yojana (RKVY). The scheme aims at 'reaching the unreached' by bringing to the small and marginal farmers in the core including women farmers and giving the benefits of farm mechanization, by Promoting 'Custom Hiring Centers', creating hubs for hi-tech & high value farm equipments, distribution of various agricultural equipments, creating awareness among stakeholders through demonstration and capacity building activities.

The financial assistance as cost subsidy to the tune of 50% of the cost of the various category of agricultural machinery and equipments for cultivation of crops, including sugarcane cutter/stripper/planter, is being provided to the women farmers, SC, ST, Small and marginal farmers and NE Region beneficiaries under SMAM Scheme which is 10% more than the general category farmers.

Pattern of Assistance and Maximum Permissible Subsidy for sugarcane cutter/stripper/planter is as under:

| For SC, ST, Small & Marginal farmers, | | For other beneficiary | |
|---------------------------------------|------------|-------------------------|------------|
| Women and NE States beneficiary | | | |
| Maximum Permissible | Pattern of | Maximum Permissible | Pattern of |
| subsidy per | Assistance | subsidy per | Assistance |
| Machine/Equipment per | | Machine/Equipment | |
| beneficiary (Rs. In | | per beneficiary (Rs. In | |
| Lakhs) | | Lakhs) | |
| 0.75 | 50% | 0.60 | 40% |

<u>Annexure</u>

Annexure referred to in reply to part (b) of Lok Sabha Unstarred Q No. 1568 Due for reply on 29.07.2025.

| | Components & Pattern of Assistance under NFSNM-Sugarcane | | | | | | |
|-----------|--|--|--|--|--|--|--|
| S. No. | Component | Unit cost (Rs.) | | | | | |
| | Demonstration on Intercropping & Single Bud Chip Technology with Sugarcane | (Rs. 8000 for inputs & Rs. 1000 for contingency) | SDA/ Cane Commissioner/ ICAR/SAUs/ KVKs | | | | |
| 2 | Assistance for Breeder Seed Production | Rs. 40000/Ha (Rs. 34000 for inputs & Rs. 6000 for Contingency) | SDA/ Cane Commissioner/ ICAR/Sugarcane Research Institute of Central or State Govt. | | | | |
| 3 | Production/Supply of Tissue Culture Plantlets/Seedlings | Rs. 3.5/Seedling | SDA/Cane Commissioner/ICAR/Sugarcane Research Institute of Central or State Govt. | | | | |
| 4 | National Level Training (25 participants x 2 days) | Rs. 50000/Training | ICAR/IISR/SBI/UPCSR/DOSD | | | | |
| 5 | J \ - | Rs. 40000/Training | SDA/Cane Commissioner | | | | |
| 6 | | Rs 500/ha or 50% of the cost (whichever is less) | SDA/ Cane Commissioner/ ICAR | | | | |
| 7 | Local Initiatives | As per the State Specific need limited to 25% of Total Allocation | | | | | |
| 8 | Contingencies & Electronic Print Media | Need Based | DOSD, Lucknow | | | | |
